Filing under elevice (d) of out requilation	(E) of regulation 21	of the IDDI /Liquidatio	n Dragona) Degulationa, 2016
Filling under clause (u) of sub-regulation	(5) of regulation 51		n Process) Regulations, 2016

Sl. no. Category stakehold	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
	Total	0	0	0	0	0	0	0	